

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.A. No. 06/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

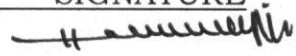
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 11.01.2017

NAME OF THE PARTIES: M/s. Kirloskar Pneumatic Ltd.

Between

M/s. Kirloskar Roadrailer Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	HEMANT SETHI	ADVOCATE	

Common Order

CSA No. 05/230-232/NCLT/MB/MAH/2017

CSA No. 06/230-232/NCLT/MB/MAH/2017

CSA No. 07/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter for hearing on 17.1.2017

Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)

Sd/-

V. NALLASENAPATHY  
Member (Technical)